

4

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/12/2016 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/13/2016
NAME OF THE PETITIONER(S) : Argus Enterprises (P) Ltd. and 1 others
NAME OF THE RESPONDENT(S) : AIKI Logistics Private Limited and 4 others
UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

AKSHAYA RAMADULAI
for M/s R. PARTHASARATHY
RAHUL BALAJI

R2-R3

R. S. S.

ORDER

Counsel for petitioner called but absent. No representation. Shri Rahul Balaji, counsel for R2 & R3 present. Counsel for R4 absent. No representation. The direction given by this Bench to the counsel for petitioner for serving notice to R5 by way of newspaper publication has also not been reported. Put up on **19.01.2017 at 10.30 A.M.**


**(K. Anantha Padmanabha Swamy)
Member (Judicial)**